

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 09.03.2015
COURT NO. : 5
ITEM NO. : 44

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 6548 OF 2015
WITH PRAYER FOR INTERIM RELIEF

DEEPANK GUPTA

...PETITIONER(S)

VERSUS

STATE OF U.P & ORS.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 16.12.2014 passed by the High Court of Judicature at Allahabad Lucknow Bench, Lucknow in Service Bench No. 1779 of 2014.

It is submitted that the Special Leave Petition(C) No 36426 of 2014 referred to in letter petition was listed before the Hon'ble Court on 08.01.2015 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (copy of order dated 08.01.2015 is marked as Annexure P-6 at page no. 53 in SLP Paper Books).

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 28th day of February, 2015.

ASSISTANT REGISTRAR

Copy to:

Ms. Anindita Pujari, Advocate

ASSISTANT REGISTRAR